NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP (IB) No.50/	-	To file	Rule-6(2)	Lease Plan India Pvt. Ltd., Vs Camson
BB/ 2017		objection	of I&B	Bio Technologies Ltd.
		s		

SL. NAME (IN CAPITAL)

NO.

& PHONE NUMBER REPRESENTATION TO WHOM

SIGNATURE

HASHI KEERTHI.S.M

9900843474

SMAHBAAZ MUSAIN

8050941360

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Again he requested time for filing objections. List it on 29/09/2017.

MEMBER(J)

MEMBER(T)